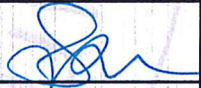


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


**PRESENT: HON'BLE SHRI K. ANANTHA PADMANABHA SWAMY - MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.01.2019 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.187&188/2018 in CP No.50/2015 TP No.78/HDB/2016
NAME OF THE COMPANY	Divya Retreat Limited & (06) Others
NAME OF THE PETITIONER(S)	Surekha Reddy & (46) Others
NAME OF THE RESPONDENTS(S)	Divya Retreat Limited & (06) Others
UNDER SECTION	397/ 398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature
DR. S.V.RAMA KRISHNA	Adv	9848403691	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature
HARISH KUMAR VILLADATH SHEILA VILLADATH	ADVOCATES	harish.v@lalivalegal.com 9848019373	

 SURYANARAYAN Adv' **ORDER** 9849862556 

Counsel representing both sides are present and stated that talks between the parties for amicable settlement in presence of a Chair person are in progress. Both prayed time to submit the outcome of the talks. Put up the matter on 27.02.2019.


MEMBER JUDICIAL

AS

The undersigned, after taking
into consideration the facts
and circumstances of the case,
has issued the following order.